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प्रत्येक (तमाम)

Declaration of assets and Liabilities

Year 2022-23

श्री राजीव अश्रफ - I  
श्री 03.02.23

Md. Quayam Ahmad Ashrafi, son of Late Md. Zahir aged 46 Years, belonging to Bihar Vidhan Sabha Service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant \*

03.02.23

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1244  
07/2/23

| Sl. No. | Description  | self   | Spouse Name(s)<br>Rabiya Begum                      | Dependent-1 Name<br>Hoosr Fatima | Dependent-2 Name | Dependent-3 Name |
|---------|--|--|---|----------------------------------|------------------|------------------|
| (i)     | Cash   | 50000/-  | 15000/-   | NIL                              | NIL              | NIL              |
| (ii)    | Deposits in Bank, Financial Institutions and Non-Banking Financial Companies | 65000/-<br>In S.B.I. Saving Account.<br>5000/-IN Punjab Bank Saving Account. | NIL   | NIL                              | NIL              | NIL              |
| (iii)   | Bond, Debentures and Shares in companies                                     | NIL  | NIL   | NIL                              | NIL              | NIL              |
| (iv)    | Other financial institutions, NSS, Postal Saving, LIC Policeis, etc          | 5940/-YEARLY<br>PLI.   | NIL   | NIL                              | NIL              | NIL              |
| (v)     | Motor Vehicles (details of make.etc )  | NIL  | NIL   | NIL                              | NIL              | NIL              |
| (vi)    | Jewellery (give details of weight and value)                                 | NIL  | Gold-30gm,<br>150000/-<br>silver- 150gm,<br>15000/- | NIL                              | NIL              | NIL              |
| (vii)   | Other assets, such as values of claims/ interests                            | NIL  | NIL   | NIL                              | NIL              | NIL              |

Md. Quayam

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means person substantially dependent on the income of the employee.

### B. Details of Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

| Sl. No. | Description   | self | Spouse Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                     | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Non-Agricultural Land<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                 | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iii)   | Building (Commercial and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | House / Apartments, etc.<br>- Location (s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value        | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Others (such as interest in property)   | NIL  | NIL            | NIL              | NIL              | NIL                   |

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:

| Sl. No. | Description          | Name & address of Bank / financial Institutions(s)/ Department(s) | Amount out standing as on..... |
|---------|----------------------|---|--------------------------------|
| (a)     | (i) Loans from Banks | S.B.I Loan, 800000/-  | 737710/-                       |

*M. S. Jayaram*

|     |  |   |     |
|-----|--|---|-----|
|     | (ii) Loans from Financial Institutions   | NIL   | NIL |
|     | (iii) Government Dues:   |   |     |
|     | (a) dues to department dealing with government accommodation   | NIL   | NIL |
|     | (b) dues to departments dealing with supply of water   | NIL   | NIL |
|     | (c) dues of departments dealing with supply of electricity   | NIL   | NIL |
|     | (d) dues to departments dealing with telephones  | NIL   | NIL |
|     | (e) dues to departmets dealing with government transport (including airctaft and helicopters)  | NIL   | NIL |
|     | (f) Other dues, if any   | NIL   | NIL |
| (b) | (i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN) ] | Assessment Year 2022-23<br>PAN No- BCIPA3010K |     |
|     | (ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]  |   |     |
|     | (iii) Sales Tax [Only in case of proprietary business]   |   |     |
|     | (iv) Property Tax  |   |     |

c. Personal Detail

GPF/CPF/PRAN No:-

PTS/BLA-1169

Genre :-

M (M/F)

Date of Birth :-

0 2 0 4 1 9 7 6 (DD/MM/YYYY)

Class / Group:-

c (A/B/C)

Cadre :-

Bihar Vidhan Sabha

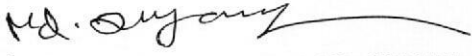
(Full Name e.g. B.A.S.- Bihar Administrative Service,  
B.S.S. Bihar Secretariat Service etc.)

Home District :-

BHAGALPUR

*Handwritten signature*

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature:-   
Name of Employee:- MD. QUYAM AHMAD ASHRAFI

Place: **Patna**

Designation:- **Office Attendant**

Date: 03-02-23

Department:- Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.